

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 870/2025

[Arising out of impugned final judgment and order dated 17-10-2024 in CRMWP No. 17435/2024 passed by the High Court of Judicature at Allahabad]

SUBHASH SINGH THAKUR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 87845/2025 - EXEMPTION FROM FILING O.T.

IA No. 87844/2025 - STAY APPLICATION

Date : 09-09-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) : Mr. Divyesh Pratap Singh, AOR
Mr. Amit Sangwan, Adv.

For Respondent(s) : Mr. Pradeep Misra, AOR
Mr. Daleep Dhyani, Adv.
Mr. Manoj Mishra, Adv.
Mr. Suraj Singh, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for a short adjournment for filing rejoinder affidavit.

Re-list the matter after four weeks.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR